

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 6/GT/2017

Date: 19.11.2018

To,

Shri A.K.Pandey,
General Manager (Commercial)
NHPC Limited,
NHPC Office Complex, Sector-33,
Faridabad- 121003 (Haryana)

Sir,

Subject:Determination of tariff for period 2014-19 in respect of Parbati-III Power Station

Ref: Your letter dated 16.11.2018

With reference to your letter dated 16.11.2018 on the above mentioned subject, I am directed to inform that your request for extension of time for filing rejoinder has been considered and time to file reply has been extended till **22.11.2018**. You are requested to ensure filing of the same within the date mentioned. No request for further extension of time shall be entertained for any reason whatsoever.

Sd/-

(B.Sreekumar)
Deputy Chief (Law)